

## **MINUTES OF EXPORT FACILITATION COMMITTEE (EFC) MEETING NO. 3/AM'10 HELD ON 16.06.09**

**TOTAL CASES: 46 Nos.**

| Sl. No. | Sl. No. in the Agenda | Firm's Name & File No.                                             | Product & quantity                                                                                              | Date of receipt | Date of forwarding & TA | Destination                               | Foreign Buyer                                                           | FOB Value              | Technical Authority & Status of case                                                                                                                                             | Decision of EFC                                  |
|---------|-----------------------|--------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------|-----------------|-------------------------|-------------------------------------------|-------------------------------------------------------------------------|------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|
| 1       | 1                     | Stempeutics Research (P) Ltd, Bangalore<br>01/91/110/170/AM09/EC   | Processed mesenchymal stem cells derived from bone marrow- 50 Nos (not exceeding 60 ml plasma for each patient) | 06/10/08        | 6/17/08                 | Sri Lanka<br>Malaysia<br>Singapore<br>UAE | Details given in ANF 2D                                                 | US\$ 1,25,000          | DGHS/ICMR has sought Information from firm. Firm has submitted reply to ICMR on 13.02.09. Comments awaited from TA. Reminder sent on 10.06.09                                    | Final reminder. Firm to reply within 15 days.    |
| 2       | 2                     | M/s Naresh International, Delhi<br>01/91/110/168/AM08/EC           | 11. 600 MTs of Sandalwood De-oiled Spent                                                                        | 06/11/07        | 07/04/08                | Singapore<br>Dubai<br>Taiwan              | Navtec Pte Ltd                                                          | US\$ 9280              | MoEF/ FPD Division NOC received. It was decided that firm may be asked to furnish the details of licence for extraction of Sandalwood Oil. Letter sent on 04.06.09               | Final reminder to firm to reply in 15 days time. |
| 3       | 3                     | M/s. Naresh International, Delhi<br>01/91/110/702/AM07/EC          | 3 MT of Sandalwood Chips                                                                                        | 06/19/08        | 08/26/08                | Singapore                                 | Navtec Pte Ltd                                                          | US\$ 1,35,000-2,85,000 | MoEF/ FPD Division TA raised query about PVC. Sent to firm on 23.04.09. As decided in the EFC meeting held on 19.05.09, letter sent to firm on 03.06.09 to reply within 15 days. | Deferred                                         |
| 4       | 4                     | Advinus Therapeutics Pvt Ltd, Bangalore<br>01/91/110/225/AM09/EC   | Animal plasma samples—700 samples                                                                               | 07/4/08         | 07/14/08                | Indianapolis                              | Sarah Ann Jenkins/ Staci Rogers                                         | NIL                    | MoEF/ AW Division Comments awaited                                                                                                                                               | Deferred                                         |
| 5       | 5                     | Glass & Foundry Sands, Allahabad<br>01/91/110/316/AM09/EC          | Total 2500 MT of Silica Sand to Nepal                                                                           | 07/31/08        | 09/05/08                | Nepal                                     | 1.Mahalaxmi Silicate Industries<br>2.Partani Soap & Silicate Industries | Rs. 8,80,500           | M/o Mines Comments awaited. As per decision of EFC held on 19.05.09, self contained note was put up and comments forwarded to M/o Mines on 08.06.09.                             | Deferred                                         |
| 6       | 6                     | Advinus Therapeutics (Pvt) Ltd, Bangalore<br>01/91/110/554/AM09/EC | Plasma samples from Mice for analysis-220 samples(100-350 ul per samples                                        | 10/31/08        | 11/03/08                | New Zealand                               | Dr. Gill Webster                                                        | Nil                    | MoEF/ AW Division. Firm has submitted reply to query of MOEF on 19.01.09. Comments awaited. Reminder sent on 10.06.09                                                            | Deferred                                         |

|    |    |                                                                      |                                                                              |          |          |            |                              |                |                                                                                                                                                                                                                                                                                                                                                                    |                             |
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|    |    |                                                                      | Plasma samples from Rabbits for analysis-220 samples 100-350 ul per samples) |          |          |            |                              |                |                                                                                                                                                                                                                                                                                                                                                                    |                             |
| 7  | 7  | M/s Danisco(I) Pvt. Ltd.,<br>01/91/110/592/AM09/EC                   | 10 MT of Dried Seaweed Cottonii                                              | 11/27/08 | 11/28/08 | Indonesia  | P.T. Centram                 | US\$ 31,000    | MoEF/ SU Division Information awaited from firm to MoEF's query. Letter sent to firm on 28.04.09 to reply within 15 days as decided by EFC. Firm vide letter dt. 22.05.09 informed that they have already submitted required documents to DGFT & MoEF. As no documents have been received in this office till date, the same was intimated to the firm on 08.06.09 | Deferred                    |
| 8  | 8  | M/s Shree Shibaji Global Exports, Amritsar.<br>01/91/180/155/AM09/EC | Export of 5000 Kgs Sandalwood heartwood chips- out of imported stock         | 12/04/08 | 12/24/08 | Sudan      | Red Sea Imp. & Exp. Co. Ltd. | US\$ 1,57,000  | MoEF /FPD Division. MOEF has raised objection about free import of sandalwood. Letter sent to ILS as per decision of EFC held on 30.04.09 to reply to MoEF. Reminder sent to ILS on 03.06.09. MoEF was also asked to expedite comments regarding export.                                                                                                           | Deferred                    |
| 9  | 9  | M/s. Suven Life Sciences, Hyderabad<br>1/91/110/641/AM09/EC          | Rat Plasma, Rat Urine, Rate Bile and Rat Feces                               | 12/12/08 | 12/23/08 | Sweden     | AstraZeneca R&D Sodertalje   | Nil            | MoEF/ AW Division. MOEF has asked the firm to get approval of Institutional Animal Ethics Committee(IAEC). Letter sent to firm on 06.05.09 to reply within 15 days. No reply has been received.                                                                                                                                                                    | Deferred. Reminder to firm. |
| 10 | 10 | M/s Pioneer Livestock, Assam.<br>01/91/110/661/AM09/EC               | Export of 20000 Nos. Live cattle and Buffaloes                               | 12/23/08 | 12/24/09 | Bangladesh | Jahan Al-Muna Dairy Farm     | US\$ 19,00,000 | D/AHD&F Information/documents called by D/o AH&D on 23.01.09. As decided by EFC.in the meeting held on 20.04.09, firm has been asked to reply within 15 days vide letter dated 28.04.09. Firm vide                                                                                                                                                                 | Deferred                    |

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|    |    |                                                                |                             |          |          |            |                            |                   | letter dt. 21.05.09 have sought extension of time by 2 weeks.                                                                                                                                                                                                                                                                               |                                                      |
| 11 | 11 | M/s DDP Exports, Kolkata<br>01/91/110/676/AM09/EC              | Buffaloes<br>1000 nos       | 01/02/09 | 01/06/09 | Bangladesh | Haque Enterprises          | US\$<br>1,50,000  | D/AHD&F Information/documents called by D/o AH&D on 23.01.09. As decided by EFC.in the meeting held on 20.04.09, firm has been asked to reply within 15 days vide letter dated 28.04.09. Firm vive letter dt. 26.05.09 has submitted the details which were forwarded to DAHD&F on 03.06.09                                                 | Deferred                                             |
| 12 | 12 | M/s The Premier Mica Co.,<br>01/91/110/690/AM09/EC             | Silica Sand<br>600 MT       | 01/07/09 | 01/28/09 | UAE        | StonCor Middle Est LLC     | US\$ 96,000       | M/o Mines Comments awaited. As per decision of EFC held on 19.05.09, self contained note was put up and comments forwarded to M/o Mines on 08.06.09                                                                                                                                                                                         | Deferred                                             |
| 13 | 13 | M/s Fornaxx Kommerx P. Ltd., Kolkata<br>01/91/110/682/AM09/EC  | Live Buffaloes<br>1000 nos  | 01/07/09 | 01/13/09 | Bangladesh | Mohammadabad Krishi Khamar | US\$<br>1,50,000  | D/AHD&F Information/documents called by D/o AH&D on 26.03.09. As decided by EFC.in the meeting held on 20.04.09, firm has been asked to reply within 15 days vide letter dated 28.04.09. Firm submitted details which was forwarded to DAHD&F on 03.06.09. Comments awaited.                                                                | Deferred                                             |
| 14 | 14 | M/s Alauddin Mandal, Dashin Dinajpur<br>01/91/180/1897/AM09/EC | Live Buffaloes<br>10000 nos | 1/12/09  | 01/28/09 | Bangladesh | Aabir Traders              | US\$<br>12,50,000 | D/AHD&F Information/documents called by D/o AH&D on 27.02.09. As decided by EFC.in the meeting held on 20.04.09, firm has been asked to reply within 15 days vide letter dated 28.04.09. Firm vide letter dt. 11.05.09 has informed that they couldnot submit document due to election and sought some time to furnish the same. No further | Deferred.<br>Send reminder to reply in 15 days time. |

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|    |    |                                                                            |                                                  |          |                                                 |                                                      |                                                                                            |                    | communication received.                                                                                                                                                                                                                                                                                                           |                             |
| 15 | 15 | Chaoudhury Exports,<br>Murshidabad<br>01/91/180/1928/AM09/EC               | Buffalow<br>1200 Nos                             | 01/15/09 | 02/03/09                                        | Bangladesh                                           | Jamuna Traders                                                                             | US\$<br>1,96,000   | D/AHD&F<br>Information/documents<br>called by D/o AH&D on<br>27.02.09. As decided<br>by EFC.in the meeting<br>held on 20.04.09, firm<br>has been asked to<br>reply within 15 days<br>vide letter dated<br>28.04.09. No further<br>communication<br>received.                                                                      | Deferred<br>and<br>reminder |
| 16 | 16 | M/s Jayaex, Chennai<br>01/91/180/1753/AM09/Exp.<br>Cell                    | Varmi Campos<br>50 MT                            | 01/15/09 | 01/30/09                                        | Malaysia                                             | Sai Ammas<br>Enterprises                                                                   | US\$ 12,500        | MoEF/ HSM Div.<br>Comments awaited.<br>Reminder sent on<br>08.06.09.                                                                                                                                                                                                                                                              | Deferred                    |
| 17 | 17 | M/s Hind International,<br>Murshidabad<br>01/91/180/1744/AM09/Exp.<br>Cell | Live Cattle and<br>Buffalows<br>5000 nos         | 01/15/09 | 01/28/09                                        | Bangladesh                                           | Marine King                                                                                | US\$<br>5,00,000   | D/AHD&F<br>Information/documents<br>called by D/o AH&D on<br>27.02.09. As decided<br>by EFC.in the meeting<br>held on 20.04.09, firm<br>has been asked to<br>reply within 15 days<br>vide letter dated<br>28.04.09. Firm vide<br>letter dt. 14.05.09 has<br>furnished information<br>which was forwarded<br>to DAHD&F on 08.06.09 | Deferred                    |
| 18 | 18 | Sandor Medicaids Pvt Ltd,<br>Hybad<br>01/91/180/866/AM09/EC                | Biological<br>Waste<br>10 Tons                   | 01/24/08 | 02/06/09<br><br>Reminder<br>sent on<br>12.05.09 | France                                               | GENZYME<br>Corporation                                                                     | NIL                | D/O Bio-tech<br>MoEF. NOC recd from<br>D/o Bio Tech.<br>Comments awaited<br>from MoEF/ ICMR.<br>Reminder sent on<br>09.06.09                                                                                                                                                                                                      | Deferred                    |
| 19 | 19 | Navin Fluorine International<br>F.No.<br>01/91/110/656/AM09/EC             | Mixture of<br>HCFC-22 &<br>HCFC-142-B<br>2000 MT | 12/29/08 | 12/29/08                                        | UK                                                   | Next Chemicals<br>Corporation LLP                                                          | US \$<br>21,00,000 | MoEF/ Ozone Cell.<br>Earlier, reference sent<br>to MoEF for<br>clarification as NOC not<br>matching with the item<br>to be exported. Fresh<br>NOC received for 1000<br>MT Mixture of<br>HCFC142B& 22 on<br>04.05.09                                                                                                               | Approved                    |
| 20 | 20 | Navin Fluorine International<br>F.No.<br>01/91/110/658/AM09/EC             | CFC-11<br>10 MT                                  | 12/29/08 | 12/29/08                                        | Egypt,<br>Singapore,<br>Pakistan,<br>Bahrain<br>UAE, | Firm has<br>enclosed list of<br>PO which is not<br>clear. Letter<br>sent on<br>12.05.09 to | US\$ 50,000        | MoEF/ Ozone Cell.<br>NOC received for 10<br>MT on 12.01.09<br>Reference sent to<br>MoEF as per decision of<br>EFC dated 23.3.09                                                                                                                                                                                                   | Deferred                    |

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|    |    |                                                                             |                                                                         |          |          | Thailand,<br>Iran | submit clear details of foreign buyer , qty & FOB value as per PO. No reply from firm. Reminder sent to firm on 08.06.09. |                  | Comments awaited. D.O. reminder sent to MoEF on 04.05.09. Reminder again sent on 09.06.09                                                                                                                                                                                                                                   |                                      |
| 21 | 21 | Navin Fluorine International<br><br>F.No.<br>01/91/110/659/AM09/EC          | CFC-12<br><br>50 MT                                                     | 12/29/08 | 12/29/08 | Bahrin            | Behrin Gas Co.                                                                                                            | US\$ 2,09,558.82 | MoEF/ Ozone Cell. NOC received for 50 MT on 12.01.09 Reference sent to MoEF as per decision of EFC dated 23.3.09 regarding issue of bulk licence as firm had earlier not submitted the PO. Comments awaited. D.O. reminder sent to MoEF on 04.05.09. Reminder again sent on 09.06.09. However, firm has submitted P.O. now. | Approved for 38.992 MT               |
| 22 | 22 | M/s Abdul Alim Prodhani, Assam.<br>F. No.<br>01/91/110/753/AM09/EC          | 25000 Nos. oxen,Bulls, & 10,000 nos. of Buffalos                        | 02/18/09 | 02/25/08 | Bangladesh        | Jahanara & Sons                                                                                                           | US\$ 25,00,000   | D/AHD&F Information/documents called by D/o AH&D on 30.03.09. As decided by EFC.in the meeting held on 20.04.09 firm has been asked to reply within 15 days vide letter dated 28.04.09. Firm vide letter dt. 16.05.09 has sought some time to furnish the documents. No further communication received.                     | Deferred and send reminder.          |
| 23 | 23 | Namdhari Seeds, Bangalore<br>01/91/180/2380/AM'09/EC                        | Bunching Onion Seeds -8 MT                                              | 03/05/09 | 03/12/09 | Japan             | Marutane Co. Ltd.                                                                                                         | US\$ 96,000      | Agri & Coop NOC received.                                                                                                                                                                                                                                                                                                   | Approved                             |
| 24 | 24 | M/s Mohammad Hossain Molla, West Bengal.<br>F. No.<br>1/91/180/2447/AM09/EC | Buffalo, 250 Nos                                                        | 03/17/09 | 03/19/09 | Bangladesh        | B.S. Enterprises                                                                                                          | US\$ 35,000      | D/o AHD&F DAHD&F have rejected the proposal vide letter dt. 20.05.09                                                                                                                                                                                                                                                        | Rejected as NOC not agreed by DAHD&F |
| 25 | 25 | M/s Sabarmati Ashram Gaushala<br>No.01/91/180/2548/AM09/EC                  | 100 Nos of Murrah FS Doses, 100 Nos. of Jersey FS Doses and 100 Nos. of | 04/01/09 | 04/02/09 | UAE               | Deptt of Presidents Affairs                                                                                               | US\$ 26,000      | D/o AHD&F Comments awaited. Reminder sent on 08.06.09                                                                                                                                                                                                                                                                       | Deferred                             |

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|    |    |                                                                         | Frozen Embryos                                                                                   |          |                                                   |                                                                  |                                         |                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |          |
| 26 | 26 | M/s Gautam Trading Co.,<br>Delhi<br>F. No.<br>01/91/110/793/AM09/PC.III | Onion Seeds ,<br>20 MTs                                                                          | 03/31/09 | 04/06/09                                          | Pakistan                                                         | Wahab Traders                           | US\$ 5,000       | M/o Agri. & Co-op.<br>Comments awaited.<br>Reminder sent on<br>08.06.09                                                                                                                                                                                                                                                                                                                                                                                                                                              | Deferred |
| 27 | 27 | M/s UNICHEM Trading Co.,<br>Chennai<br>No.<br>01/91/180/2256/AM09/EC    | 25 MT of<br>Diammonium<br>Phosphate                                                              | 02/20/09 | 04/02/09                                          | Sri Lanka                                                        | Jayes Trading<br>Co.                    | Us\$ 36,300      | M/o C & F<br>Comments awaited.<br>Reminder sent on<br>08.06.09                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Deferred |
| 28 | 28 | VEM Technologies Pvt Ltd<br>01/91/110/3/AM10/EC                         | Tail & Adapters<br>in storage box<br>50 nos                                                      | 04/09/09 | 04/13/09<br><br>Forwrded to<br>MoD on<br>29.05.09 | Israel                                                           | Israel<br>Areospace<br>Industries Ltd.  | US\$<br>3,50,000 | M/o Defence. D/o DP<br>Comments awaited.<br>Earlier sent to M/o IT.<br>But returned back with<br>the request to take up<br>with MoD.                                                                                                                                                                                                                                                                                                                                                                                 | Deferred |
| 29 | 29 | Dr. Reckeweg Roshanlal<br>India Pvt. Ltd.                               | Nux Vomica<br>Seeds<br>30 Kg.                                                                    | 07/14/08 | 10/13/08                                          | GERMANY                                                          | Dr. Reckeweg &<br>Co.                   | EURO 655         | MoEF<br>This case was<br>approved in EFC mtg.<br>held on 10.12.08. But,<br>MoEF wants the firm to<br>seek permission from<br>National Biodiversity<br>Authority(NBA),<br>Chennai. As decided by<br>EFC letter sent to firm<br>on 27.04.09. Firm vide<br>letter dt. 08.05.09 has<br>requested to grant<br>permission without<br>getting permission o<br>NBA, which was not<br>accepted. It was<br>decided that the firm<br>may again be asked to<br>approach NBA for<br>clearance. Letter sent<br>to firm on 09.06.09 | Deferred |
| 30 | 30 | Suven Life sciences Ltd.,<br>Hyderabad<br>01/91/110/05/AM10/EC          | Rat Plasma- 20<br>ML<br>Rat Brian- 100<br>Gm<br>Mouse Plasma-<br>12 MI<br>Mouse Brain –<br>39 Gm | 04/20/09 | 04/24/09                                          | Belgium                                                          | Johnson & John<br>Pharmaceutical<br>R&D | Nil              | MoEF/ AW Division<br>Comments awaited.<br>Reminder sent on<br>10.06.09                                                                                                                                                                                                                                                                                                                                                                                                                                               | Deferred |
| 31 | 31 | Garg Brothers, Delhi<br>01/91/110/12/AM10/EC                            | Sandalwood<br>Heartwood<br>Chips-<br>6000 Kgs                                                    | 04/23/09 | 04/30/09                                          | Saudi<br>Arabia,<br>U.A.E.,<br>Hongkong,<br>Taiwan,<br>Singapore | Nabeel S. Helabi<br>Trd. Est            | US\$<br>6,60,000 | MoEF/ FPD Division<br>NOC was submitted by<br>Rep. of MoEF, but it was<br>seen that the<br>description of item<br>mentioned in NOC was<br>not matching with the<br>item to be exported.<br>MoEF was asked to                                                                                                                                                                                                                                                                                                         | Deferred |

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|    |                                          |                                                             |                                                                       |          |                      |                                       |                                                               |                | clarify. MoEF vide letter dt. 27.05.09 have raised some queries which the firm was asked to clarify vide letter dt. 04.06.09. |                 |
| 32 | 32                                       | United Polymer Company, Kerala<br>01/91/110/32/AM10/EC      | Buffaloes, Bulls, Cows, Calves- 25,000                                | 05/13/09 | 05/14/09             | UAE                                   | Red Island/ Alzazeera Alhamra                                 | US\$ 50,00,000 | DAHD&F Comments awaited. Reminder sent on 04.06.09                                                                            | Deferred        |
| 33 | 1 of Regular case                        | T.T. Agro Farm, W.B.<br>01/91/180/179/AM10/EC               | Buffaloes 500 Nos                                                     | 05/15/09 | 05/26/09             | Bangladesh                            | First One Living Ltd.                                         | US \$ 75,000   | DAHD&F. Comments awaited.                                                                                                     | Deferred        |
| 34 | 2 of Regular case                        | Vardman Hi-tech Agro Products, Pune<br>01/91/180/58/AM10/EC | 100% water soluble Fertilizers (NPK, micronutrients) as per Annexure. | 05/21/09 | 06/03/09             | Malaysia                              | Baseten Resources                                             | US \$ 2323     | D/o Fertilizers. Comments awaited.                                                                                            | Deferred        |
| 35 | 3 of Regular case                        | Malav Seeds, Ratlam, M.P.<br>01/91/110/45/AM10/EC           | Onion Seeds- Bombay Red- 12 MT                                        | 05/26/09 | 06/03/09             | Italy                                 | Anseme s.p.a.                                                 | US \$ 72,000   | M/o Agri & Co-op NOC received.                                                                                                | Approved        |
| 36 | 4 of Regular case                        | Malav Seeds, Ratlam, M.P.<br>01/91/180/231/AM10/EC          | Onion Seeds- Bombay Red- 4 MT<br>Puna Red- 4 MT                       | 05/26/09 | 06/03/09             | France                                | I.C.S. International De Commerce Et De Services               | US \$ 56,000   | M/o Agri & Co-op NOC received.                                                                                                | Approved        |
| 37 | 5 of Regular case                        | Naresh Chand & Co.<br>01/91/110/34/AM10/EC                  | Sandalwood Heartwood Chips- 5 Mt                                      | 05/19/09 | 06/03/09             | Dubai, Singapore, Sudan, Saudi Arabia | Navtech Pte. Ltd.                                             | US \$ 4,90,000 | MoEF/ FPD Division. Comments awaited.                                                                                         | Deferred        |
| 38 | 6 of Regular case                        | Taneja Seeds Corporation, Delhi<br>01/91/110/11/AM10/EC     | Onion Seeds N-53- 20 MT                                               | 05/26/09 | NOC already received | Italy                                 | 1.Consorzio Sativa Soc. Coop. Agricola<br>2. Suba & Unico SRL | US \$ 35,000   | M/o Agri & Co-op NOC received                                                                                                 | Approved        |
| 39 | 1 of supplementary agenda (regular case) | Sai Lalith Gragrances, Chennai<br>01/91/110/21/AM'10/EC     | Sandalwood Dust (out of imported Stock)<br><br>58,000 Kgs             | 05/29/09 | 06/12/09             | Dubai                                 | Nanubhai Trading Co. LLC                                      | US \$ 26163.27 | MoEF/ FPD Division Comments awaited.                                                                                          | Deferred        |
| 40 | 2 of supplementary agenda (regular case) | Sai Lalith Gragrances, Chennai<br>01/91/110/22/AM'10/EC     | Sandalwood Oil (out of imported Stock)<br><br>1150 Kgs                | 05/29/09 | 06/12/09             | Dubai                                 | Nanubhai Trading Co. LLC                                      | US \$ 5,00,000 | MoEF/ FPD Division Comments awaited.                                                                                          | Deferred        |
| 41 | 3 of supplementary agenda (regular case) | Sai Lalith Gragrances, Chennai<br>01/91/110/23/AM'10/EC     | Sandalwood Chips (out of imported Stock)<br><br>50,000 Kgs            | 05/29/09 | 06/12/09             | Dubai                                 | Nanubhai Trading Co. LLC                                      | US \$ 50,000   | MoEF/ FPD Division Comments awaited.                                                                                          | Deferred        |
| 42 | 4 of supplementary                       | Hoshiar Purian Di Hatti, Amritsar                           | Onion Seed N- 53                                                      | 06/12/09 | NOC already received | Pakistan                              | 20 Buyers (As per list)                                       | US \$ 5,43,400 | M/o Agri & Co-op.                                                                                                             | <b>Approved</b> |

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|    | agenda<br>(regular case)                                                       | 01/91/110/50/AM'10/EC                                                      | 247 MT                                    |          | from M/o<br>Agri & Co-op                                       |             |                               |                     | NOC already received.                                                                                                                                                                                                                           |                 |
| 43 | 5 of<br>supplementary<br>agenda<br>(regular case)                              | Safal Seeds & Bio-tech Ltd.,<br>Jalna, Maharashtra<br>01/91/110/51/AM10/EC | Onion Seeds<br>Solist –4,500<br>Kgs       | 06/15/09 | N.A. as NOC<br>already<br>received<br>from M/O<br>Agri & Co-op | Netherlands | Bejo Zaden B.V.               | US\$<br>2,07,000    | M/o Agri & Co-op.<br>NOC already received                                                                                                                                                                                                       | <b>Approved</b> |
| 44 | 6 of<br>supplementary<br>agenda<br>(regular case)                              | Safal Seeds & Bio-tech Ltd.,<br>Jalna, Maharashtra<br>01/91/110/52/AM10/EC | Onion Seeds<br>Bombay Red –<br>6,000 Kgs  | 06/15/09 | N.A. as NOC<br>already<br>received<br>from M/O<br>Agri & Co-op | Kenya       | Hygrotech East<br>Africa Ltd. | US\$ 24,000         | M/o Agri & Co-op.<br>NOC already received                                                                                                                                                                                                       | <b>Approved</b> |
| 45 | 7 of<br>supplementary<br>agenda<br>(regular case)                              | Safal Seeds & Bio-tech Ltd.,<br>Jalna, Maharashtra<br>01/91/110/53/AM10/EC | Onion Seeds<br>Bombay Red –<br>10,000 Kgs | 06/15/09 | N.A. as NOC<br>already<br>received<br>from M/O<br>Agri & Co-op | Italy       | Suba Unico<br>S.P.L.          | US\$ 40,000         | M/o Agri & Co-op.<br>NOC already received                                                                                                                                                                                                       | <b>Approved</b> |
| 46 | 1 of<br>supplementary<br>agenda<br>(1 <sup>st</sup> re-<br>validation<br>case) | Hoshiar Purian Di Hatti,<br>Amritsar<br>01/91/110/358/AM'08/EC             | Onion Seed N-<br>53<br><br>114.5 MT       | 06/12/09 | N.A                                                            | Pakistan    | 16 Buyers<br>(As per list)    | US \$<br>4,00,731.1 | M/o Agri & Co-op.<br>Licence was issued to<br>the firm on 26.12.07<br>which was valid for 1<br>year i.e. upto 25.12.08.<br>. As per procedure, the<br>1 <sup>st</sup> re-validation can be<br>granted within 6<br>months i.e. upto<br>25.06.09. | <b>Approved</b> |

**MINUTES OF THE MEETING NO. 3/AM'09-10 OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 16.06.09 AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI V.K. SRIVASTAVA, ADDL. DGFT.**

1. The following were present :-

- |       |                                   |                            |
|-------|-----------------------------------|----------------------------|
| (i)   | Shri V.K. Srivastava, Addl. DG    | - Chairman                 |
| (ii)  | Ms. Prakriti Srivastava, AIG      | - Rep. of M/o Env & Forest |
| (iii) | Shri I.S. Hura, Technical Officer | - Rep. of DGHS             |

In attendance:-

- |      |                          |                 |
|------|--------------------------|-----------------|
| (i)  | Ms. Vibha Bhalla, Jt. DG | - In attendance |
| (ii) | Shri Rajiva Kumar, DDG   | - In attendance |

2. After deliberations the following decisions were taken:-

- 2.1 The Chairman directed that in cases ( S.No. 4, 6, 16 & 18 of the agenda) where comments of Ministry of Environment & Forest are pending for a long time, a D.O. letter from DG to the Secretary(MoEF) may be put up.

2.2 The following 11 cases were approved:-

- (i) S.Nos 19 & 23 of agenda at deferred cases.
- (ii) The case at S.No. 21 of the agenda at deferred case was approved for 38.992 MT quantity for which the firm has submitted fresh purchase order.
- (iii) S.Nos 3,4 & 6 of agenda at regular cases.
- (iv) S.Nos 4,5,6 & 7 of supplementary agenda(regular case).
- (v) S.No 1 of supplementary agenda (ex-post facto approval case)

2.3 In case of cases at S.Nos 1 & 2 it was decided that firm may be asked to submit their reply within 15 days or else their cases will be closed.

2.4 The case at S.No. 24 of deferred cases was rejected as D/O Animal Husbandry, Dairying & Fisheries has not agreed for the same.

2.5 In cases of S.Nos. 9,14, 15 & 22 of the deferred cases, it was decided that reminder may be issued to the firm to furnish the information.

2.6 All other cases in the agenda were deferred except mentioned at para 2.2 & 2.4 above.

2.7 In case of s.No. 8 of deferred cases, ILS section to be reminded to give report.